

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1870  
ANSWERED ON:08.03.2013  
BIO DIESEL PRODUCTION  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of the programmes for bio-diesel production in the country along with the reasons for delay, if any, in full commissioning of production;
- (b) the details of collection and processing plants and the methodology adopted to associate people to adopt it as a source of income, State/UT-wise;
- (c) the time by which the actual production is likely to be effected and the organisational network is likely to be finalised in this regard;
- (d) whether the Brazil model of producing petroleum from sugarcane is being implemented in the country; and
- (e) if so, the details thereof?

**Answer**

MINISTER of STATE for MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI)

(a) to (c) The responsibility for handling work relating to Bio-fuels is as under:

S.No.	Ministry/ Deptt.	Responsibility
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(i)	Ministry of New & Renewable Energy	Policy formulation and coordination in respect of all policy issues relating to bio-fuels
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(ii)	Department of Agriculture & Cooperation	Issues relating to production of plant material, development of nurseries and plantations.
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(iii)	Department of Agricultural Research and Education	Research in plant genetics concerning bio-fuels.
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(iv)	Ministry of Petroleum & Natural Gas	Marketing, distribution and retailing of bio-fuels and its blended products.
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(v)	Department of Consumer Affairs	Standards
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(vi) Ministry of Rural Development (Department Overall coordination of bio-fuel of Land Resources) plant production.

(vii) Department of Bio-technology Mission mode programme on bio-diesel and bio-ethanol and Lab studies.

(viii) Department of Science & Technology/ Genetic improvement of Jatropha  
Department of Scientific and carcass for drought tolerance and  
Industrial Research yields.

(ix) Department of Chemicals and Petro-chemicals Molasses, Alcohol - industrial and potable from the molasses route.

(x) Environment and Forest Bio-fuel plantations in forest lands.

Department of Land Resources have informed that they are not implementing any programme for Bio-diesel Production in the country.

Ministry of New and Renewable Energy have informed that it is supporting Research and Development Projects in the area of development of bio diesel.

The Oil Marketing Companies (OMCs) have undertaken Jatropha plantation in the states of Chattisgarh, Madhya Pradesh and Uttar Pradesh. The plantations are yet to mature.

(d)&(e) Some countries such as Brazil, which have had abundant production of Ethanol from sugarcane etc., are leaders in the use of Ethanol and Ethanol-blended Gasoline in motor engines.

In India, Ethanol Blended Petrol (EBP) Programme was launched in the entire country except north eastern states, Jammu & Kashmir, Andaman & Nicobar Islands and Lakshadweep in 1.11.2006.

Cabinet Committee on Economic Affairs in its meeting held on 22.11.2012 has decided inter- alia that 5% mandatory blending be reckoned for the country as a whole and it be achieved by 30.06.2013.

MoPNG has issued a Gazette Notification dated 02.01.2013 directing OMCs to sell Ethanol blended petrol with percentage of ethanol upto 10% as per BIS Specification.